COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 144 OF 2017 & IA NO. 366 OF 2017

Dated: 17th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Sugar Mills Association Madhya Pradesh Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Vikas Maini

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar for R-1

Mr. Nitin Gaur

Ms. Anuradha Mishra for R-2

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to **27.08.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd